

ITEM NO.2 Court No.1 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 131/2021

DHANAK OF HUMANITY & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and IA No.36697/2021-EXEMPTION FROM FILING O.T. and
IA No.36701/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 15-03-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Utkarsh Singh, Adv.
Mr. Sureshan P., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioners prays for
withdrawal of this petition with liberty to approach the High
Court.

Prayer is allowed.

Accordingly, the writ petition is dismissed as withdrawn
with the liberty aforesaid.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR